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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 778/2025 CM APPL. 81589/2025

PR. COMMISSIONER OF INCOME TAX -7, DELHI.....Appellant

Through: Mr. Puneet Rai, SSC, Mr. Gibran,  
JSC, Mr. Ashvini Kumar and Mr.  
Rishabh Nangia, Advs.

versus

M/S TCK ADVISERS PVT. LTD. ....Respondent

Through: None

**CORAM:**

**HON'BLE MR. JUSTICE V. KAMESWAR RAO**

**HON'BLE MR. JUSTICE VINOD KUMAR**

**ORDER**

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**23.12.2025**

At the request of Mr. Puneet Rai, learned Senior Standing Counsel  
appearing for appellant, renotify on 24.12.2025.

**V. KAMESWAR RAO, J**

**VINOD KUMAR, J**

**DECEMBER 23, 2025**

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